

P
SLP(C)No. 10315 OF 2001

ITEM No.203

Court No. 4

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10315/2001

(From the judgement and order dated 27/04/2001 in CMWP 13738/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S. UNIQUE BUTYLE TUBE INDUSTRIES P.LTD

Petitioner (s)

VERSUS

U.P. FINANCIAL CORPORATION & ORS.

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 13/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Sunil Gupta, Sr.Adv.
Mr. Pramod Dayal, Adv.
Mr. Piyush Sharma, Adv.
Mr. Anand Padmanabhan, Adv.

For Respondent (s) Mr. Shrish Kumar Misra, Adv.

UPON hearing counsel the Court made the following
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Heard the learned counsel for the parties for about
an hour.

Judgment is reserved.

.SP1
(N. Annapurna) (Kanwal Singh)
Court Master Court Master